GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA

UNSTARRED QUESTION NO:2658
ANSWERED ON:28.07.2014
NATIONWIDE MNP
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) has started pre-consultation process to rollout nationwide Mobile Number Portability (MNP) in the country;

(b) if so, the details thereof and the present status in this regard;

(c) whether TRAI is seeking views from the stakeholders in this regard and if so, the details thereof along with the details of matters discussed with them; and

(d) the time by which nationwide MNP is likely to be implemented?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) to (c) On 20th February 2013, Telecom Regulatory Authority of India (TRAI) issued a pre-consultation paper on 'Full Mobile Number Portability' inviting views of stakeholders on the issues relating to processing of porting request, routing and charging of calls, method for implementing inter-service area porting, amendments required in the existing license conditions of the Mobile Number Portability service license, generation of Unique Porting Code (UPC) by a roaming subscriber, modifications required in the present Mobile Number Portability regulations etc. After analysis of the views received, TRAI submitted its recommendations on 'Full Mobile Number Portability' to Department of Telecommunications (DoT) on 25.09.2013. While accepting these recommendations, reconsidered opinion of TRAI was sought for additional entry fee, Performance Bank Guarantee (PBG) and Financial Bank Guarantee (FBG) to be charged from the existing Mobile Number Portability licensees by the DoT on 02.07.2014. TRAI has submitted its reconsidered opinion on 21.07.2014.

(d) The national MNP is likely expected to be implemented by 31.03.2015.